

Grant of Bus Licences to S.C. and S.T.

1975. DR. BHAGWAN DASS RA-
THOR: Will the Minister of SHIP-
PING AND TRANSPORT be pleased
to state:

(a) how far the targets announced
by the Ministry and/or by the Admi-
nistration of the State under the
Central Government for granting bus
licences for plying buses on the
routes to the persons belonging to
Scheduled Castes and Scheduled
Tribes have been achieved so far
during the current financial year upto
the 31st January, 1978;

(b) whether even the Delhi Admi-
nistration has not implemented this
decision to the full extent; and

(c) if so, the names of the persons
belonging to Scheduled Castes and
Scheduled Tribes who were granted
bus licences?

THE MINISTER OF STATE IN
CHARGE OF THE MINISTRY OF
SHIPPING AND TRANSPORT
(SHRI CHAND RAM): (a) Reser-
vation for Scheduled Castes and
Scheduled Tribes in the matter of
grant of permits for transport vehi-
cles can be provided for only after
the Motor Vehicles Act, 1939, is suit-
ably amended. A Bill to amend the
act for this and some other purposes
is likely to be introduced during the
current session of Parliament. There
is not statutory quota or reservation
for Scheduled Castes and Scheduled
Tribes in this matter at present.

(b) and (c). Do not arise.

**Single National Merit Examination
for L.A.S., I.F.S. and I.P.S.**

1976 SHRI DHARMA VIR VASI-
SHT: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether it is a fact that the
Chairman of the UPSC has expounded
the idea of a single National Merit
Examination for L.A.S., I.F.S. and
I.P.S.;

(b) whether it is also a fact that
the Chairman UPSC has asked for
appellate authority to be vested in
UPSC to settle service matters; and

(c) the consideration if any given
to these views by Government to-
gether with decisions if any taken or
proposed to be taken on them?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI S. D. PATIL): (a) The
Chairman, U.P.S.C. has suggested a
general scheme for National Merit
Examination for all posts under Gov-
ernment (including Quasi-Govern-
ment and Public Sector Organisa-
tions) for direct recruitment at junior
Class I and Class II levels (now
known as Group 'A' and 'B').

(b) Yes, Sir.

(c) The matter is under examina-
tion.

पुलिस द्वारा एक मंत्रालय के सचिव को
'... ..' दीक्षा खला

1977. श्री कल्याण सिंह यादव :

श्री एस० डी० इल्लिस :

क्या गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या 21 जनवरी, 1978 को
दिल्ली में श्रीनिवासपुरी पुलिस स्टेशन में
पर्यटन और नागर विमानन मंत्रालय के
सचिव को दो घंटे से अधिक समय तक रोका
गया था ;

(ख) क्या इस घटना की जांच किए
बिना एक पुलिस अधिकारी को मुघलिन
किया गया है ; और

(ग) दिल्ली में भ्रावारागढ़ी की घटनाओं
को रोकने के लिए क्या कार्यवाही की जा रही है
ताकि पुलिस ब्रह्माची रूप से कार्य कर सके ?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी०
इल्लिस): (क) और (ख) हमारे पास उपलब्ध
सूचना के अनुसार 29-30/1/78 के बीच की
राशि को कल्याण 0045 बजे श्री नायक
अपनी कार से जाते हुए अपने परिवार की